

(b) if so, the number of LPG agencies in proportion to population in Himachal Pradesh, Jammu and Kashmir, North-Eastern States and Uttaranchal region;

(c) whether the Uttaranchal region has been neglected in this regard; and

(d) if so, whether the Government propose to increase the number of gas agencies in Uttaranchal region?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU):

(a) No, Sir.

(b) to (d). From the details given below, it may be seen that people residing in the hill areas of Uttar Pradesh have not been neglected against those in Himachal Pradesh, J & K, North Eastern States, in respect of domestic LPG facilities :

	Hill Districts of UP	Himachal Pradesh	J & K	North Eastern States
Population (In lacs)	59.22	51.70	77.18	315.44
No of LPG distributors	54	62	81	209
No of customers (in lacs)	4.28	2.71	2.88	5.99
Ratio of LPG customers to population	1.14	1.19	1.27	1.52

[English]

Diversion of Funds

892 DR T SUBBARAMI REDDY . Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state

(a) whether Centrally Sponsored Employment Assurance Scheme was introduced in the identified backward areas having high rate of unemployment.

(b) whether the Chief Minister of Andhra Pradesh had informed the Union Government that the present level of allocation both under (EAS) and IJRY are not sufficient to meet the assurance of 100 days of employment to each family.

(c) the amount released as central assistance under EAS and what is the amount including State share;

(d) whether the allocation made by the Centre under these programmes have been diverted for other purposes, and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) (a) and (b) Yes, Sir

(c) The Central assistance released under Employment Assurance Scheme (EAS) during 1995-96

was Rs. 14550.00 lakhs and Rs. 18187.50 lakhs including State share.

(d) No, Sir.

(e) Does not arise.

Construction of Road

893. SHRI CHAMAN LAL GUPTA : Will the PRIME MINISTER be pleased to state :

(a) the exact date when the Basohli-Bhaderwah Road Project was taken up for execution;

(b) the length of the road and original revised estimate of the cost and the time by which the same is likely to be completed;

(c) when the the Bhaderwah-Chamba road Project was taken up for execution at what estimated cost and amount spent every year so far with what result and total length of the road; and

(d) the reasons for delay in the execution of both these projects?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) . (a) Basohli-Bhaderwah Road project was taken up for execution in July, 1996

(b) The length of this road is 175.8 Kms and the original estimated cost is Rs 32.42 crores. The formation cutting and the surfacing work of the road is likely to be completed by March, 1999 and 2001, respectively

(c) The earth work of Bhaderwah-Chamba Road was taken up in 1971-72 at an estimated cost of Rs 3.48 crores. This work now stands completed. By March, 1996, an amount of Rs 3.37 crores has been spent. The length of the road is 50 Kms. The scheme for improvement/upgradation at an estimated cost of Rs 3.35 crores was taken up in 1991. By March 1996, an expenditure of Rs. 11.92 lakhs have been incurred on metalling of the road.

(d) Due to the prevailing security situation in the area, the State Government had to suspend further work of upgradation of the Bhaderwah-Chamba Road. Bhaderwah falls in Doda District of J & K which has remained badly affected by militancy during the last six years or so.

Cases Registered By Central Bureau of Investigation

894. SHRI JAI PRAKASH AGARWAL Will the PRIME MINISTER be pleased to state

(a) the number of cases taken up so far by the Central Bureau of Investigation in National Capital Territory Delhi during the last three years.